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WA-322-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 21st OF JULY, 2025

WRIT APPEAL No. 322 of 2025

CHTRANGI IYER

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Ms. Jayalakshmi Iyer - Advocate for appellant.

Shri B.D. Singh - Additional Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of appellant to approach an appropriate forum in accordance with law.

In view of the above, the appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE